

ITEM NO.7
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1748/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BHANU PRATAP

Respondent(s)

Date : 03-11-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

Ms. Veera Kaul Singh, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

Original record has been received from the High Court.

Await original record from Trial Court. D.O. letter be
issued. Registry to inform telephonically as well.

List again on 8.12.2020.

ANIL LAXMAN PANSARE
Registrar